

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4751  
ANSWERED ON:23.04.2010  
IMPACT OF DUBAI CRISIS ON INDIA  
Abdulrahman Shri

**Will the Minister of FINANCE be pleased to state:**

- (a) the extent or value of exposure of banks in India in the financial system of the Government of Dubai at the time when Dubai World's proposed restructuring of debt had caused sharp market reaction;
- (b) whether an assessment of such debt crisis on banks in India and the general public in India has been or is being made; and
- (c) if so, the details thereof and reaction of the Government thereto?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namu Narain Meena)

(a) to (c): The details of exposure of Indian Scheduled Commercial Banks in India to Dubai World, Nakheel Reality and its Group Companies as on November 30, 2009 is as under:

Name of the Bank Exposure to Dubai World, Nakheel Reality  
and its Group Companies as on  
November 30, 2009 (Amount in USD Million)

Bank of Baroda	200.00 (F.B.)
State Bank of India	50.00 (F.B.)
ICICI Bank	25.00 (N.F.B.), 3.54 (F.B.)
HDFC Bank	4.23 (N.F.B.)
HSBC	22.02 (F.B.), 23.98 (N.F.B.)
Standard Chartered Bank	102.30 (F.B.), 19.10 (N.F.B.)
Citi Bank	76.17 (F.B.), 10.63 (N.F.B.)
Total	454.03 (F.B.), 82.94 (N.F.B.)

F.B. – Fund Based Facilities, N.F.B. – Non-Fund Based Facilities

The Government is of the view that the recent global financial crisis has proved the soundness and resilience of our banking system, which has regained and sustained economic growth momentum in the country. The Indian public sector banks are adequately capitalized. Besides, Government is laying added emphasis on maintaining higher level of Capital-to-Risk Weighted Assets Ratio (CRAR) by the banks than the regulatory threshold limit so as to meet any additional provisioning requirement arising out of any unforeseen higher NPA slippages.